

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3323

ANSWERED ON:13.12.2012

DDG SCHEME UNDER RGGVY

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Will the Minister of POWER be pleased to state:

- (a) the details of villages covered in Decentralised Distributed Generation (DDG) scheme under Rajiv Gandhi Grameen Vidyutikaran Yojana during the last three years and the current year, State wise including Uttar Pradesh;
- (b) the details of DDG projects sanctioned and funds allocated for these projects during the above-said period, year and State-wise;
- (c) whether the power requirements of tribal artisan communities fit with the guidelines of DDG scheme of Ministry of Power and Remote Village Electrification Scheme of Ministry of New and Renewable Energy;
- (d) if so, the details thereof; and
- (e) the steps taken or proposed to be taken by the Government to provide electricity to all remote and tribal villages in the country through DDG scheme under RGGVY?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : The details of Decentralised Distributed Generation (DDG) projects sanctioned and villages covered, year-wise and State-wise is at Annex-I.

(c) & (d) : DDG Scheme of Ministry of Power

In addition to the domestic lighting load, DDG Guidelines also provide for some non-domestic/productive load to help in overall development of villages covered under DDG. The scheme is for the electrification of villages, from conventional or renewable sources, where grid connectivity is either not feasible or not cost effective. Under DDG, Access to electricity is given to Above Poverty Line (APL) households, Below Poverty Line (BPL) households (free of cost), Community buildings like Schools, Panchayat Bhawan, Hospitals etc.

Remote Village Electrification (RVE) Programme of Ministry of New and Renewable Energy (MNRE)

MNRE had been implementing RVE programme for providing financial support for electrification using various renewable energy sources in those remote unelectrified census villages and unelectrified hamlets of electrified census villages where grid extension was not found feasible by the State Governments and were not covered under RGGVY. Types of systems for which Central Financial Assistance(CFA) were released up to 31st March, 2012 under the RVE programme are at in Annex-II.

Under RVE programme, the concerned State Governments through their State nodal agency identify the power requirement for household as well as commercial activities (if any, including the tribal artisan communities) and appropriate technologies for lighting and other purposes for release of CFA.

(e) : The Government of India launched 'Rajiv Gandhi Grameen Vidyutikaran Yojana – Programme for creation of Rural Electricity Infrastructure & Household Electrification, in April 2005 for providing access to electricity to rural households and providing free electricity single point connection to Below Poverty Line(BPL) households. The scheme covers rural areas including remote and tribal villages. As on 30.11.2012, the electrification works in 1,06,116 un/de-electrified villages, intensive electrification of 2,73,328 partially electrified villages have been completed and free electricity connections to 2,02,60,469 BPL households have been released.

Government has proposed to continue RGGVY, DDG including the component in 12th Plan for covering the remaining villages/habitations.